

(2025) 01 DEL CK 0053

Delhi High Court

Case No: Writ Petition (C) No. 1196 Of 2022

Grid Solutions Oy (Ltd)

APPELLANT

Vs

Assistant

Commissioner Of

Income Tax

International Taxation &

Anr

RESPONDENT

Date of Decision: Jan. 17, 2025

Acts Referred:

Income Tax Act, 1961 " Section 44BB, 66(2), 133A(2A), 139, 142(1), 143(3), 147, 147A, 148

Citation: (2025) 01 DEL CK 0053

Hon'ble Judges: Yashwant Varma, J; Harish Vaidyanathan Shankar, J

Bench: Division Bench

Advocate: Ajay Vohra, Aditya Vohra, Shashvat Dhamija, Ruchir Bhatia, Anant Mann

Final Decision: Allowed

Judgement